

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL No. 59 of 2015 &  
IA Nos. 354 of 2015 & 274 of 2016**

**Dated: 8<sup>th</sup> December, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**IL & FS Tamilnadu Power Co. Ltd.**

**.... Appellant (s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent (s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Nimesh Kumar Jha  
Ms. Shikha Ohri  
Ms. Ruth Elwin

Counsel for the Respondent(s) : Mr. Divianshu Rai for  
Mr. Nikhil Nayyar for R-1

**ORDER**

We have heard Mr. Sanjay Sen, learned senior counsel for the Appellant for some time.

Learned counsel for the Respondents are stated to be in some personal difficulty.

List the matter for further hearing on **18.01.2017.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**